BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.130/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M

Name	of the Company	Yash Golyan & OrsVersus-Nulon Global Ltd. & Ors.	
Under Section		397/398	
SI. No.	Representa LE	nation of Authorized Appearing on behalf of tive (IN CAPITAL ETTERS)	Signature with date
123	Clu KK Ger	g Advockbrally For RI-4 eyn R-3 R-3	eli Khq4
	SAN	CHALITA SARKAR Lonky	declar Men

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1, 3 and 4 are present.

Ld. Counsel for the respondents has filed written submissions. Petitioner has not filed written submissions. Petitioner is directed to file written submissions within 15 days with a copy in advance to the opposite parties.

List on 08/01/2018.

(Jinan K.R.)

Member (J)

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(Vijai Pratap Singh) Member (J)